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By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-42/1996(Pt.)/418 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Jorhat.

Dated Guwahati the 31 January 2019.

Sub: Preparatory leave.

Ref:- Your letter No. JJA/1308/2019, dtd. 28.01.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 2(two) days Preparatory leave i.e. on 01.02.2019 and 02.02.2019, has been granted/rejected.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

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